

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.3726
TO BE ANSWERED ON THE 17TH MARCH, 2020

PMFBY FOR CROP LOSS

3726. SHRIMATI RAMA DEVI:
SHRI GIRIDHARI YADAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री
be pleased to state:

- (a) whether the Government has enquired into the fact that insurance companies are not providing benefit to the farmers in Bihar under Pradhan Mantri Fasal Bima Yojana (PMFBY) in spite of damage to their crops and instead of providing relief, they are forcing farmers to pay unnecessary visits, if so, the details thereof;
- (b) whether the Government has conducted any enquiry during the last three years in respect of Bihar;
- (c) if so, the outcome of the enquiry and the number of farmers benefited as a result thereof;
and
- (d) if not, the reasons therefor and the reaction of the Government thereto?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): Government of Bihar has implemented the Pradhan Mantri Fasal Bima Yojana (PMFBY) only in 2016-17 and 2017-18. Thereafter, State has withdrawn from the scheme from Kharif 2018 season and implementing its own scheme namely, Bihar Rajya Fasal Sahayata Yojana. All the admissible claims to the farmers of Bihar under PMFBY have already been settled by the concerned insurance companies as per the scheme provisions.

(b) to (d): Do not arise.
